

8. Shri K.N. Shenoy, Executive Chairman, ABB Limited
9. Shri R. Seshasayee, Dy. Managing Director, Ashok Leyland Limited.
10. Shri A. Ramakrishna, President (Operations), Larsen & Toubro.
11. Dr. Ashok Harane, Chief Executive, Power Business Group, ILFS.
12. Shri S. Chandrasekhar, Managing Director, Boruka Power Corporation Ltd.

(c) and (d) As stated in reply to part (a), the delegation visited USA to meet and interact with the various types of interests most likely to affect decisions to invest. The flow of investment is expected to take place over an extended period in line with the progress in putting in place new investment arrangements. However, such interactions served to reinforce interest since the delegation met with a large number of persons in business, finance and in key Government Departments as also multilateral agencies.

(e) The private power policy allows private sector to invest their capital in Power sector in India.

Loans from HUDCO for Rural Development

1515. SHRI NIHAL CHAND CHAUHAN : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government propose to provide loans to States through HUDCO for construction of houses under Indira Awas Yojana and other rural development programmes;

(b) if so, the details thereof;

(c) the amount given to each State under the Indira Awas Yojana during the last three years; and

(d) the number of houses constructed under this scheme and the number of houses yet to be constructed, State-wise?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) :

(a) No, Sir.

(b) In view of (a) above question does not arise.

(c) The amount released to each State under Indira Awas Yojana during the last three years is given in the statement attached.

(d) Since inception of Indira Awas Yojana in 1985-86 around 37 lakh houses have been constructed. About 7 lakh houses have been targetted for construction during current financial year. Statewise break-up is being finalised.

Statement

Indira Awas Yojana

Central Releases for the Last Three Years

Name of the State	1994-95	1995-96	1996-97
	(Rs. in Lakhs)		
Andhra Pradesh	2500.79	8844.20	11260.90
Arunachal Pradesh	24.19	96.78	159.82
Assam	669.09	2656.32	3157.45
Bihar	5279.02	17339.21	15737.76
Goa	26.14	86.12	71.82
Gujarat	1037.66	3490.09	3308.95
Haryana	179.22	1114.63	698.28
Himachal Pradesh	83.05	334.39	269.16
Jammu & Kashmir	232.79	952.48	1071.39
Karnataka	1718.36	6273.33	6883.89
Kerala	496.51	2566.68	2351.03
Madhya Pradesh	3718.76	11468.39	11372.21
Maharashtra	2982.02	12478.10	7387.12
Manipur	31.01	91.54	285.32
Meghalaya	36.28	116.84	46.70
Mizoram	15.29	67.13	54.78
Nagaland	38.89	306.60	275.31
Orissa	2184.62	6358.60	7943.55
Punjab	127.45	352.35	582.29
Rajasthan	1412.68	5167.49	4032.70
Sikkim	14.16	231.28	27.42
Tamil Nadu	2081.47	8380.97	9222.31
Tripura	40.27	209.03	144.47
Uttar Pradesh	5578.26	20560.34	23733.55
West Bengal	2280.79	7357.05	7668.93
A & N Islands	11.45	60.38	28.26
D & N Haveli	6.22	35.60	27.86
Daman & Diu	3.66	25.08	7.54
Lakshadweep	5.75	33.64	11.83
Pondicherry	11.21	23.10	103.23
Total	32827.06	117077.74	117925.83

[English]

Telephone Facilities in Maharashtra

1516. SHRI RAJABHAU THAKRE : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of village panchayats connected with telephone facilities in Maharashtra, district-wise; and

(b) the time by which the remaining village panchayats are likely to be connected?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Out of total of 24,752 village Panchayats, 22249 have been covered with Telephone facility. District-wise details are given in the statement enclosed.

(b) All the villages including village panchayats are likely to be covered with telephone facility by the end of IXth Five Year Plan.

Statement

Number of Gram Panchayats provided with VPT in Maharashtra State

S.No.	Field G.M.	Name of the Districts	Total Gram Panchayats	Telephone facility in Gram Panchayats
1	2	3	4	5
1.		Akola	936	936
2.		Amravati	804	685
3.		Bhandara	1046	845
4.		Buldhana	828	812
5.		Chandrapur	804	655
6.		Gadchiroli	458	279
7.		Wardha	481	481
8.		Yeotmal	1123	779
		Sub Total	6480	5472
9.		Raigad	660	660
10.		Ratnagiri	768	499
11.		Sindudurg	388	314
		Sub Total	1816	1473
12.		Nasik	1224	1175
13.		Dhule	962	856
		Sub Total	2186	2031
14.		Jalna	557	557
15.		Beed	924	636
16.		Latur	637	637
17.		Osmanabad	544	429
18.		Nanded	1163	1060
19.		Parbhani	1073	806
		Sub Total	4898	4125

1	2	3	4	5
20.	Jalgaon		1062	1062
21.	Sangli		631	588
22.	Satara		1213	1083
23.	Solapur		931	931
24.	Ahmednagar		1160	1160
25.	Aurangabad		693	693
26.	Thane		882	820
27.	Kolhapur		913	913
28.	Nagpur		710	710
29.	Pune		1177	1003
	Total		24752	22064

[Translation]

STD/PCO Allotment Rules

1517. SHRI D.P. YADAV : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have decided to amend the rules regarding allotment of STD and PCO booths to handicapped persons and ex-servicemen to extend communications facilities; and

(b) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) No, Sir.

(b) Does not arise in view of reply to (a) above.

[English]

Meagre Amount Spent on Passenger Amenities

1518. SHRIMATI JAYAWANTI MEHTA : Will the Minister of RAILWAYS be pleased to state :

(a) whether attention of the Government has been drawn to the neww-item captioned "Railways spent meagre amount on amenities";

(b) if so, the facts thereof alongwith the amount spent on passenger amenities during each of the last three years out of the total revenue earned; and

(c) the reasons for allocation of inadequate amount for providing passenger amenities?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) to (c) Passenger Amenities at stations are provided as per norms based on the volume of passenger traffic handled. Allocation of funds for passenger amenity works has no relation with the revenue earned.

Railways are very much alive to the needs of the travelling public and the requirements have been taken